

of money given so far, Statewise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) and (b). Financial assistance is rendered directly to Governments of non-Hindi speaking States on 100 per cent basis for appointment of Hindi Teachers in schools and for establishment of Hindi Teachers Training Colleges. These Schemes were initiated in the Second Five Year Plan and are being continued. Besides this, the Central Government finances the following Hindi propagation schemes in non-Hindi speaking States:—

- (i) Financial assistance to Voluntary Hindi Organisations for propagation of Hindi in non-Hindi regions.
- (ii) Grant of scholarships to students of non-Hindi speaking States for study of Hindi at the post-Matric level
- (iii) Free supply of Hindi books to schools, colleges and public libraries;
- (iv) Award of prizes to Hindi Scholars of non-Hindi speaking States for their literary works in Hindi;
- (v) Training of Hindi teachers and lecturers of non-Hindi speaking States at the Central Hindi Institute, Agra; and
- (vi) Financial assistance for setting up of Hindi medium Sections in existing Colleges in non-Hindi speaking States. (This is a new Scheme which has been included in the Fourth Five Year Plan).

(c) Financial assistance to the Governments of non-Hindi speaking States for the appointment of Hindi Teachers from 1961-62 to 1968-69 is

given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-1778/69*]. Information regarding the numbers of the teachers actually appointed is not readily available.

**Issue of ticket by Indian Airlines Corporation on Credit Vouchers**

4528. SHRI C. K. BHATTACHARYYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Indian Airlines Corporation issues tickets to State on credit vouchers:

(b) whether almost all the States are defaulters in making payment for such credit;

(c) if so, the names of defaulting States; and

(d) the amounts due from each State?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) (a) Yes, Sir.

(b) to (d). There has been no failure to pay, although, in certain cases, payments have been delayed leading to temporary suspension of credit facilities.

**Communal Riots**

4529. SHRI HEM RAJ:  
SHRI ABDUL GHANI DAR:  
SHRI K. M. MADHUKAR:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal incidents that took place during the year 1966, 1967 and 1968; and

(b) the number of such incidents that took place in the first six months of 1969?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

**FAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) A statement based on the information received from the State Government/Union Territory administrations is laid on the Table of the House. [Placed in Library. See No. LT-1779/69].

(b) No communal incidents have taken place in the first six months of 1969, in Haryana, Maharashtra, Nagaland, Andaman and Nicobar Islands, Chandigarh, Goa, Daman and Diu, Himachal Pradesh, Laccadive, Minicoy and Admindivi Islands, Manipur and Pondicherry. Information from the remaining States/Union Territories is being collected.

### भारतीय संस्कृति का प्रचार

4530. श्री ओम प्रकाश त्यागी : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार भारतीय संस्कृति के प्रचार हेतु विदेशों में कुछ विद्वान भेजने का है; और

(ख) इस सम्बन्ध में अब तक कितनी प्रगति हुई है ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० बी० राव) : (क) और (ख). 1969-70 वर्ष के लिये सांस्कृतिक कार्यक्रम तथा सांस्कृतिक विनियम कार्यक्रम में भारतीय विद्वानों और लेखकों को पूर्वी यूरोप, पश्चिम एशिया, अफ्रीका, लेटिन अमेरिका, पूर्वी तथा दक्षिणी एशिया में भेजने की व्यवस्था है। इनमें से कुछ को पूर्वी तथा दक्षिणी पूर्वी एशिया में भेजने की व्यवस्था है। इनमें से कुछ को पूर्वी यूरोप और लेटिन अमेरिका के देशों में भेज दिया गया है और अन्यो को वर्ष के दौरान भेज दिया जायेगा।

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### Hindustan Shipyard Limited

4531. SHRI PREM CHAND VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the purpose for which the Hindustan Shipyard Ltd., was set up and the targets set for that have been achieved;

(b) whether the standard of production is comparable to international specifications and its cost of production is more or less equal to foreign concerns;

(c) the new items that are being manufactured since the year 1965 and which were earlier imported, and the production figures during the last year for each item;

(d) whether any changes were made in the top executive position of the Company during the last year;

(e) if so, the names of the Chairman, Managing Director and the Secretary at present and since when they are holding these positions; and

(f) the comparative figures of profit and loss, sales targets and stocks etc. during the year 1968-69 as compared to earlier three years?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) to (f). Information is being collected and will be laid on the Table of the Sabha.

### Chandigarh Advisory Committee

4532. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have re-constituted the Home Ministry's Chandigarh Advisory Committee; if so, the names of the non-official members taken on the Committee along with their party affiliation;